

दादरी सीमेंट कारखाने का बंद होना

146. श्री फुलचन्द वर्मा: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दादरी में डालमिया एन्टरप्राइजेज का सीमेंट कारखाना बन्द है ;

(ख) यदि हां, तो इसके बन्द होने के क्या कारण हैं, और

(ग) इस बारे में सरकार ने क्या कार्यवाही की है तथा उसका पूरा व्योरा क्या है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत खानन) : (क) जी, हां ।

(ख) डालमिया दादरी सीमेंट लिमिटेड के श्रम अधिकारी द्वारा हस्ताक्षर किये गये प्रबंध-नोटिस के अनुसार गंभीर वित्तीय कठिनाई के कारण कम्पनी ने इसे बन्द करने की घोषणा कर दी थी ।

(ग) भारतीय सीमेंट निगम ने इस कारखाने को पुनः काम करने लगाने की आशा में इसकी जीवकता के संबंध में एक विस्तृत परियोजना रिपोर्ट तैयार करने का कार्य शुरु कर दिया है । चूंकि विस्तृत परियोजना रिपोर्ट तैयार करने में कुछ समय लग सकता है । अतः सीमेंट अनुसंधान संस्थान ने भी परियोजना की आर्थिक जीव्यता का पता लगाने के लिये शीघ्र अध्ययन करना आरम्भ कर दिया है । राज्य सरकार से यह पता बनाने के लिये अनुरोध किया गया है कि क्या वे अपने प्रबंध के अन्तर्गत तथा अपनी पूरी जिम्मेदारी पर कारखाने का अधिग्रहण करने के इच्छुक हैं । इस मामले में आगे की जाने वाली कार्यवाही पर सीमेंट अनुसंधान संस्थान की रिपोर्ट और राज्य सरकार के विचार प्राप्त होने पर विचार किया जायगा ।

#### Report of Site Selection Committee for Atomic Power Stations

\*150. SHRI AHMAD M. PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Site Selection Committee in regard to setting up of atomic power stations in the country has submitted its report; and

(b) if so, the details of the main recommendations made therein and the action taken by Government thereon?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). Yes, Sir. An atomic power station is being set up in Narora in Uttar Pradesh after considering the committee's recommendations on the Northern Region. The Committee's reports on the other regions are under consideration.

#### Setting up of Naval Academy

\*152. SHRI E. K. IMBICHIBAVA: Will the Minister of DEFENCE be pleased to state:

(a) whether any decision has been taken on the location of Naval Academy;

(b) what was the finding of the experts committee which went around for a suitable site; and

(c) are they satisfied with the Government of Kerala's offers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No, Sir.

(b) and (c). The report of the Expert Committee is under consideration of the Government.

#### Infrastructure for Industrial production

\*154. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of PLANNING be pleased to state.

(a) whether Government are considering a proposal to improve the management of infrastructure—power, fuel, transportation and banking in order to boost industrial production; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) and (b). The Government are taking every possible step to improve the industrial infrastructure, particularly the supply

of power, the production and movement of coal as well as the supply of other inputs in order to step up industrial production. The immediate steps being taken to improve power generation are augmentation of coal supply to thermal power stations and measures to improve their capacity utilisation. Concerted measures are also being taken to step up coal production. Power supply to coal mines in Eastern region has been stepped up and priority has also been given to meet the diesel oil requirements of coal industry. The impact of these measures is already reflected in higher production of coal in April and May 1980 showing an increase of about 2 million tonnes compared with the corresponding months of 1979.

In addition to bringing about improvement in the supply of wagons for the movement of coal, coastal shipping is being revived to supplement rail transport of coal; port congestion has been almost cleared and detention time for ships reduced.

Medium and long term measures for ensuring power generation and coal production as well as railway transport commensurate with demand are also in hand.

#### **Decision to stop production of HS-748 Avro by HAL**

\*155. SHRI JANARDHANA POOLJARY:

SHRI K. RAMAMURTHY:

Will the Minister of DEFENCE be pleased to state:

(a) whether Hindustan Aeronautics Limited, has decided to stop the production of HS-748 Avro aircraft in about two years;

(b) if so, the reasons therefor; and

(c) the proposals contemplated by Government on the future utilisation of the Kanpur HAL Unit?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). The current order for HS-748 AVRO aircraft is likely to be completed by the end of 1982-83. Thereafter, HAL will stop production of this aircraft, as there is no further requirement for either defence or civil use.

(c) The facilities of the Kanpur Division are proposed to be utilized for manufacture of other suitable types of transport and light aircrafts.

#### **Military Pact with U.S.S.R.**

\*156. DR. FAROOQ ABDULLAH: Will the Minister of DEFENCE be pleased to state:

(a) whether Union Government have any such type of agreement with other countries also as recently entered into with U.S.S.R.; and

(b) if so, what are the countries?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH). (a) Yes, Sir.

(b) It is not advisable in the national interest and in the interest of friendly relations with foreign countries to reveal further details.

#### **Enquiry into Tihar Jail, Delhi**

\*157. SHRIMATI GEETA MUKHERJEE:

SHRI NGANGOM MOHENDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Supreme Court had suggested an open enquiry by a Sessions Judge to bring out the full facts on the conditions of the prisoners in the Tihar Jail in Delhi;

(b) if so, whether such an enquiry was made; and

(c) if so, the details thereof?